

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No.I

Service Tax Appeal No.70980 of 2018

(Arising out of Order-in-Appeal No.255-259-ST/APPL/LKO/2018 dated 20/04/2018 passed by Commissioner of Customs, Central Excise & Service Tax, Lucknow)

M/s Marksmen

.....Appellant

VERSUS

Commissioner Central Excise

....Respondent

APPEARANCE:

Ms. Stuti Saggi for the Appellant
Shri Pawan Kumar Singh, Authorised Representative for the Respondent

CORAM :

Hon'ble Mrs. ARCHANA WADHWA, MEMBER (JUDICIAL)
Hon'ble Mr. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING : 01 July, 2019

DATE OF DECISION: 01 July, 2019

ORDER

The appeal is rejected. For order, see order of date in Service Tax Appeal No.70979 of 2018.

Sd/-
(Archana Wadhwa)
Member (Judicial)

Sd/-
(Anil G. Shakkarwar)
Member (Technical)